

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No. 10643 of 2020

(Arising out of OIO-AHM-EXCUS-002-COMMR-09-10-2020-21 dated- 30/06/2020 passed by Commissioner of Central Excise, Customs and Service Tax-SERVICE TAX - AHMEDABAD)

QUIPPPO ENERGY PVT LTD

.....Appellant

Plot No. 184-185-186 P, Village Chacharwadi- Vasa, Sarkhej Sarkhej Bavla Highway,
Taluka: Sanand
Ahmedabad
Ahmedabad, Gujarat

VERSUS

C.S.T.-Service Tax - Ahmedabad

.....Respondent

7 Th Floor, Central Excise Bhawan, Nr. Polytechnic
Central Excise Bhavan, Ambawadi,
Ahmedabad, Gujarat - 380015

Appearance:

Shri V. Sridharan, Senior Advocate, Shri Jigar Shah, Shri Anand Nainawati, Shri Ambarish Panday, Shri Ishan Bhatt & Shri Amber Kumrawati, Advocates appeared for the Appellant

Shri Dinesh Prithiani, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 08.08.2022

DATE OF DECISION: 06.12.2022

The appeal is disposed of. For order, see order of date in Service Tax
Appeal No. 11566 of 2016

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Geeta